

HIGH COURT OF TRIPURA
AGARTALA

No.F.40 (1)-HCT/Judl/ROSTER/2017/ 5290

20th June, 2017


NOTIFICATION

It is hereby notified that the Division Bench comprising of Hon'ble the Chief Justice & Hon'ble Mr. Justice S. Talapatra will not sit on 21.06.2017. All the cases fixed to be listed before the aforesaid Division Bench shall be listed on 28.06.2017.

Hon'ble the Chief Justice will sit in the Single Bench on 21.06.2017 at 10.30 AM.

Hon'ble Mr. Justice S. Talapatra will not sit in the Single Bench on 21.06.2017. All the cases fixed before the Single Bench of Hon'ble Mr. Justice S. Talapatra on 21.06.2017 shall be listed before the Single Bench of His Lordship on 23.06.2017.

By order,

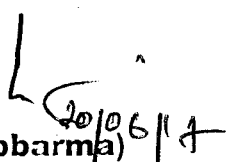

(A. Debbarma)
Registrar (Judicial)

No.F.40 (1)-HCT/Judl/ROSTER/2017/ 5291-5315

20th June, 2017

Copy to: -

01. The Secretary, High Court Bar Association, Agartala;
02. The Secretary, Tripura Bar Association, Agartala;
03. The Advocate General, Tripura, Agartala;
04. The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
05. The Public Prosecutor, High Court of Tripura, Agartala;
06. The Govt. Advocate, High Court of Tripura, Agartala;
07. The Registrar (Vigilance), High Court of Tripura, Agartala;
08. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
09. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. The Deputy Registrar(s), High Court of Tripura, Agartala;
12. The Chief Librarian, High Court of Tripura, Agartala;
13. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
14. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
15. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
16. The Assistant Registrar(s), High Court of Tripura, Agartala;
17. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the website of the High Court of Tripura;
18. The Librarian-cum-RO, High Court of Tripura, Agartala;
19. The Superintendent(s), High Court of Tripura, Agartala;
20. The Court Master(s), High Court of Tripura, Agartala;
21. The Sr. Grade Translator-cum-l/c. Paper Book Section, High Court of Tripura, Agartala.
22. The Bench Clerk(s), High Court of Tripura, Agartala;
23. All the Bench Sections, High Court of Tripura, Agartala;
24. Notice Board of the Court-house; and
25. Order File.


(A. Debbarma)
Registrar (Judicial)